

From: "abhiram j9" <abhiram.j9@gmail.com>
To: "Akhilesh Kumar Trivedi" <advmn@trai.gov.in>
Sent: Thursday, August 31, 2023 1:55:07 PM
Subject: Re: TRAI's Regulation and Selective Banning of OTT Services

Dear Trivediji,

I think the current definition of OTTs as viewed by TRAI is very narrow and doesn't fully comprehend the capabilities. Therefore, I feel it is rather unnecessary to consider licensing and regulating OTTs as of now without prior cause. It will only stand to restrict freedom of content creators and user choice. I also hold my doubts regarding the fairness and effectiveness of banning OTT services.

Kind regards
Abhiram